(b) if so, what is the outcome thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI PRANAB MUKHERJEE): (a) and (b) State Textile Corporation has already been set up in West Bengal.

## **Involvement of the Police Personnel in Theft and Corruption in Delhi**

626. SHRI SALIL KUMAR GANGULL SHRI SUHR1D MULLICK CHOW DHURY: SHRI NIREN GHOSH:

Will the Minister of HOME AFFAIRS be pleased to state :

- (a) the number of police personnel airested for involvement in theft and corruption in Delhi during the period from 1st April, 1973 to 30th September, 1973; and
- (b) the action taken by Government against them?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) 12.

i (b) All the 12 police personnel were airested in criminal cases and also placed under suspension. Cases against 5 police personnel are pending trial in court and cases against 6 are pending investigation. The case against one has been sent up as untraced, but disciplinary action is being taken against him.

## Disposal of Radio Active Nuclear Waste

- 627. SHRI M. K. MOHTA: Will the Minister of ATOMIC ENERGY be pleased to state:
- (a) whether it is a fact that Scientists at the Bhabha Atomic Research Centre at Trombay have found a solution to the problem of disposal of radio-active nuclear waste;

- (b) if so, the details thereof;
- (c) Ihe manner in which such waste was previously being disposed of or controlled to prevent its harmful effects on environment; and
- (d) how the new method found out compares in effectiveness with the methods adopted to control such waste in other developed countries?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) to (c) The conventional methods such as chemical treatment, evaporation, filtration, ion exchange etc. for disposal of low and intermediate level radioactive wastes have been in use in the country right from the beginning of the atomic energy programme. Highly radioactive wastes, however, are stored in underground high integrity stainless steel tanks to allow a certain amount of reduction in radioactivity levels due to natural decay of fission products. A process to subject these wastes for subsequent treatment has now been developed by which the wastes would be treated and solidified irto an insoluble

(d) The methods of treatment of radio active wastes in this country compare favourably with those in other advanced countries.

## Violation of Foreign Exchange Regulation Act by Large Business Houses

- 628. SHRI KALYAN ROY: Will the PRIME MINISTER be pleased to state:
- (a) the number of violations of Foreign Exchange Regulation Act committed by large business houses mentioned in the report of the monopolies Commission during the last three years till November, 1973 alongwith details thereof, including the amount involved in each case and names of parties involved; and
- (b) the action taken by Government against them?